

13.55 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

SIXTY-EIGHTH REPORT

SHRI DATTATRAYA KUNTE (Kolaba):
Sir, I beg to present the Sixty-eight Report
of the Committee on Private Members' Bills
and Resolutions.

STATEMENT RE. DEMONSTRATION
BY RAILWAY WORKERS IN FRONT OF
RAILWAY HEADQUARTERS OFFICE
AT MALIGAON, ASSAM

THE MINISTER OF RAILWAYS (SHRI
NANDA): Sir, I am making a statement
on the demonstration held by the railway
workers outside the General Manager's
office at Maligaon, Northeast Frontier Rail-
way Headquarters on 12-11-70 and the arrest
of some railway employees in this connection.

The agitation relates to recovery in in-
stalments of the flood and festival advances
given to the staff. These recoveries are due
to commence from the Pay Bill of November
payable in December, 1970.

There was a demonstration on the 10th
instant to protest against the simultaneous
recovery of these advances. The Chief Per-
sonnel Officer, N.F. Railway, then explained
to the staff that in terms of the normal
practice, it was not possible to defer the re-
covery of these advances.

According to the information received
here, there was a demonstration of about 600
persons in front of the Headquarters office
on the 12th instant. At about 13.30 hours
on 12-11-70 when the Deputy Chief Personnel
Officer, Northeast Frontier Railway was
being escorted by the police and Railway
Protection Force from the Engineering Block
of the Headquarters office, the demonstra-
tors started pelting stones on the escort
party resulting in injury to some of them.
The police resorted to a mild lathi charge
resulting in injury to six persons. Some
glass panes of the headquarters building were

broken. As a result of stone throwing by the
demonstrators, the Superintendent of Police,
the Security Officer, a Sub-Inspector of
Police and some constables were injured.
The Additional District Magistrate was also
present at the scene. Six people received
injuries as a result of the lathi charge. All
of them were sent to Maligaon Railway
Hospital for treatment. Two of them were
discharge after first-aid, while the remaining
four were detained as indoor patients in the
hospital for treatment. Three are being
treated for simple injuries and the fourth
for a fracture.

Altogether the local police arrested 16
demonstrators—11 railway employees and
5 outsiders including a teacher and 2 students
—during the two days of demonstration and
it is understood that all have since been
released on bail. No member of the railway
staff has been suspended.

A senior officer from the Railway Ministry
is being deputed to visit Gauhati to study
the situation to bring back normalcy.

13.58 hrs.

FOREIGN EXCHANGE REGULATION
(AMENDMENT) BILL*

THE MINISTER OF FINANCE (SHRI
Y. B. CHAVAN): Sir, I beg to move for
leave to introduce a Bill further to amend
the Foreign Exchange Regulation Act, 1947.

MR. SPEAKER: Motion moved:

"That leave be granted to introduce a
Bill further to amend the Foreign Exchange
Regulation Act, 1947."

श्री शिव चन्द्र झा : (मधुवनी) : मैं
इसका विरोध करता हूँ। इस विधेयक के
जरिए एन्फोर्समेंट आफिसर के पास वह काग-
जात रहेंगे जिनसे कि साबित हो सकता है और
उनको वह आफिसर एक साल के लिए सीज
करके रखेगा। लेकिन यदि उसके मुताल्लिक
कोई मुकदमा कोर्ट में है तो तब तक वह उस